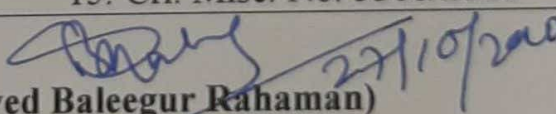


In the Court of Sri. Syed Baleegur Rahaman
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 28.10.2020

(Morning Session)	(Afternoon Session)
Evidence 1. S.C.No. 5001/2020 2. S.C.No. 5034/2018 3. S.C.No. 5032/2017 4. S.C.No. 5046/2018 5. S.C.No. 5015/2015 6. S.C.No. 5014/2015 7. S.C.No. 5055/2017	Objection/Hearing 1. CrI.Misc.No. 5367/2020 2. CrI.Misc.No. 5372/2020 3. CrI.Misc.No. 5373/2020 Notice 4. CrI. Appeal. No. 5006/2020 Hear Before Charge 5. S.C. No. 5035/2019 Call On 6. S.C. No. 5011/2019 7. S.C. No. 5020/2020 Charge 8. S.C. No. 5044/2017 9. S.C. No. 5019/2019 10. S.C. No. 5008/2018 11. S.C. No. 5039/2019 Order 12. CrI. Misc. No. 5354/2020 13. CrI. Misc. No. 5360/2020 14. CrI. Misc.No. 5363/2020 15. CrI. Misc. No. 5368/2020
Objection/Hearing 8. CrI.Misc.No. 5359/2020 9. CrI.Misc.No. 5357/2020 10. CrI.Misc.No. 5346/2020 11. CrI.Misc.No. 5362/2020 12. CrI.Misc.No. 5370/2020 13. CrI.Misc.No. 5369/2020 14. CrI.Misc.No. 5371/2020 15. CrI.Misc.No. 5365/2020	


(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka
2. Other Criminal cases listed on 28-10-2020 are posted to 07-12-2020

In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.
Cause List Dated :- 28.10.2020

Morning Session	Stage of the Case
1) C.C. 1561/2008	Evidence
2) CC No.1023/2010	Evidence
3) CC No.512/2012	Evidence
4) CC No.513/2012	Evidence
5) CC No.570/2016	Cross examination
6) CC No.468/2016	Further arguments
7) CC No.829/2013	Judgment
7) PCR No.141/2020	Sworn Statement (Through VC)
9) PCR No.176/2020	Sworn Statement (Through VC)
10) CC No.66/2010	Plea
11) CC No.1020/2019	Plea
12) Crl.Misc No.1357/2015	Comply
13) CC No.1391/2019	For HBC
14) CC No.3391/2020	Call on
* After Noon Session *	
1) CC No.872/2010	313 Statement of accused
2) CC No.1792/2016	313 Statement of accused
3) CC No.1459/2018	313 Statement of accused
4) CC No.952/2015	For HBC
5) CC No.843/2017	For HBC
6) CC No.844/2017	Cross of DW1 (Through VC)
7) PCR No.140/2020	Sworn Statement
8) CC No.3391/2020	Call on
9) CC No.1900/2019	For surety
10) CC No.71/2014	Evidence (Through VC)
11) CC No. 146/2014	Evidence (Through VC)
12) CC No.1335/2014	Evidence (Through VC)
13) CC No.1899/2019	Evidence (Through VC)
14) CC No.1955/2020	Evidence (Through VC)

Gokula K.
**Prl.Civil Judge and JMFC.,
Anekal.**

NOTE :- All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

Matter listed on 28.10.2020 for hearing in the court of I Addl. Civil Judge & JMFC
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	CC No.404/2009	16	CC No.257/2016
2	CC No.744/2009	17	CC No.1996/2016
3	CC No.69/2009	18	CC No.1487/2016
4	CC No.847/2009	19	CC No.136/2017
5	CC No.988/2010	20	CC No.1028/2017
6	CC No.1057/2010	21	CC No.444/2018
7	CC No.1573/2011	22	CC No.1849/2018
8	CC No.851/2011	23	CC No.1848/2018
9	CC No.791/2012	24	CC No.1742/2018
10	CC No.753/2012	25	CC No. 651/2018
11	CC No.1391/2013	26	CC No.1196/2019
12	CC No.34/2014	27	CC No.42/2019
13	CC No.151/2015	28	CC No.1446/2019
14	CC No.1313/2015	29	CC No.10/2019
15	CC No.1810/2016	30	PCR No.268/2020

I Addl. Civil Judge & JMFC,
Anekal.



Note: All advocates are required to strictly follow C.O.P dated 01-10-2020
issued by the Hon'ble High Court of Karnataka.